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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II**

SPECIAL BENCH(Video Conference)

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 12.08.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.22/9/HDB/2020
NAME OF THE COMPANY	Midhome Hotels Pvt Ltd
NAME OF THE PETITIONER(S)	Vijayanagar Gas Company
NAME OF THE RESPONDENT(S)	Midhome Hotels Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

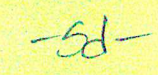
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared. Notice issued by the Adjudicating Authority is served and newspaper publication is also effected. However, the Corporate Debtor has neither filed counter nor caused his appearance. Hence the Corporate Debtor is set ex-parte. The matter to appear for further consideration on 22.10.2021.


**MEMBER
(TECHNICAL)**

Karim


**MEMBER
(JUDICIAL)**